GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.618 TO BE ANSWERED ON 06.02.2017 MAGHA 17, 1938 (SAKA)

EATERIES AT HERITAGE SITES

618. SHRI CHANDRAKANT KHAIRE: SHRI LAXMAN GILUWA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to use the land belonging to the cultural heritage sites for the purpose of setting up eateries etc at a specified rate while ensuring that no damage is done to cultural heritage sites;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the reaction of the Government thereto; and
- (d) the steps taken by the Government to make the said cultural heritage sites more attractive?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)to(c) Cafeteria at centrally protected monuments is one of the facility provided at selected centrally protected monuments considering the scope and feasibility. Such cafeterias would provide only packed snacks, tea, coffee & packed water to visitors. It is ensured that no damage is done to cultural heritage sites.
- (d) For better presentation of monuments, signages are provided besides landscaping and environmental development in and around monuments.